NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/16/ (IB)/2017

NAME OF THE PETITIONER(S)

: TEMPUS INFRA PROJECTS PVT LTD

NAME OF THE RESPONDENT(S)

: ORGADAM CITY DEVELOPERS PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P.J. RISHIKESH IJ SRI GANESH

Fr Pertitioner

Hongel

984488677

M. RATHINAKUMAR

DCS 9283322094 FORRESpondent

H. Rahin

ORDER

Counsel for petitioner present. PCS representing the respondent present. Both the counsel stated that the parties have settled the matter and sought time for filing joint memo of compromise in this regard. Time is extended at their request. Put up on 30.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)